

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ADIL ARIF VS COASTAL SEAWAYS (ISLAND) PVT. LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **06/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member(Judicial)**